

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 681/Confdl. /2021
II-2-17/2001 (Pt. IV)

Bilaspur, dated 02 / 09 /2021

Copy of order no. F 6-4/2021/1-7 dated 01.09.2021 issued by the Secretary, Government of Chhattisgarh, General Administrative Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (16) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (19) Smt. Minakshi Gondaley, Principal Judge, Family Court, Bilaspur for information and compliance. **She is directed to take charge at her new place of posting on or before 17.09.2021 and send the taking over charge reports to this Registry at the earliest.** She is also requested that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Durg/Bilaspur/Surguja (Ambikapur)/Janjgir-Champa for information.
- (28) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (29) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G./Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- (30) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (31) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (32) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (33) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (34) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (35) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

Contd....3/-

- (36) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (37) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (38) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

tiwari
02/09/2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

//आदेश//

नवा रायपुर अटल नगर, दिनांक 01/09/2021

कमांक एफ 6-4/2021/1-7:: विधि एवं विधायी कार्य विभाग, मंत्रालय के आदेश कमांक 8697/2389/21-ब/छ.ग./2021, दिनांक 18.08.2021 द्वारा श्रीमती मीनाक्षी गोंडाले, प्रधान न्यायाधीश, कुटुंब न्यायालय, बिलासपुर की सेवाएं, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में संयुक्त सचिव के पद पर प्रतिनियुक्ति पर पदस्थ करने हेतु सौंपी गई है।

2/ अतएव राज्य शासन एतद्वारा श्रीमती मीनाक्षी गोंडाले, प्रधान न्यायाधीश, कुटुंब न्यायालय, बिलासपुर की सेवाएं, सामान्य प्रशासन विभाग में प्रतिनियुक्ति पर लेते हुए छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में संयुक्त सचिव के पद पर पदभार ग्रहण करने के दिनांक से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी.डी. सिंह)
सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

पृ.क्र. एफ 6-4/2021/1-7,
प्रतिलिपि :-

नवा रायपुर अटल नगर, दिनांक /09/2021

1. महालेखाकार, छत्तीसगढ़, रायपुर।
 2. अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
 3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, की ओर आदेश दिनांक 18.08.2021 के संदर्भ में।
 4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, बिलासपुर।
 5. उप सचिव, छत्तीसगढ़ राज्य मानव अधिकार आयोग, रायपुर।
 6. उप सचिव, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
 7. श्रीमती मीनाक्षी गोंडाले, प्रधान न्यायाधीश, कुटुंब न्यायालय, बिलासपुर।
 8. मुख्य लेखाधिकारी, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर अटल नगर।
 9. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास, नवा रायपुर अटल नगर की ओर आगामी राजपत्र में प्रकाशनार्थ।
 10. कोषालय अधिकारी, जिला कोषालय, रायपुर।
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित ।

सचिव

छत्तीसगढ़ शासन

02/09/21
श्री
05/09/21